

**NATIONAL COMPANY LAW TRIBUNAL,  
SPECIAL BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.03.2021** at **2.30 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/1135/2019 IN CP/1279/IB/2019  
NAME OF PETITIONER : Radhakrishnan Dharmarajan RP (Flora Footware Pvt Ltd)  
NAME OF RESPONDENT : Office Of Assistant Provident fund commissioner &  
Recovery officer vellore & 1 ors  
SECTION : Sec 35(1) (n) of IBC, 2016

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**ORDER**

None appears for the Petitioner as well as for 2<sup>nd</sup> Respondent.  
Ld. Counsel for the 1<sup>st</sup> Respondent Mr. Panneer Selvam is present  
through video conferencing mode.

List this matter on **15.04.2021** for hearing and disposal.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

KS

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)